

CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 18-04-2022 TO 22-04-2022

<u>S. NO.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO.</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
1	ST/52447/2019	M.O/50132/2022	12/4/2022	18/04/2022
2	C/50079/2020	M.O/50133/2022	18/04/2022	18/04/2022
3	C/50212/2021	M.O/50134/2022	18/04/2022	18/04/2022
4	C/50921/2021	M.O/50135/2022	18/04/2022	18/04/2022
		FINAL ORDER		
1	ST/50168,50289,50513, 51066,52104/2019	F.O/50329-50333/2022	13/04/2022	18/04/2022

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
 Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

R/K

[Signature]

DEPUTY REGISTRAR